

ITEM NO.27

REGISTRAR COURT.1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 88 OF 2008

NAVEENA TIWARI

Petitioner(s)

VERSUS

SANJAY TIWARI

Respondent(s)

(With appln(s) for stay and office report)

Date: 30/08/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himanshu Munshi,Adv.

For Respondent(s)

Mr. Hariom Yaduvanshi, Adv.

Dr. Monika Gusain,Adv.

UPON hearing counsel the Court made the following
O R D E R

The matter is adjourned for 10.9.2010.

(S.G. SHAH)
REGISTRAR

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